

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:03.12.2014
PROBLEMS OF MINORITIES
Patel Shri Dilip;Rajoria Dr. Manoj

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether proper action has not been taken in regard to the complaints received from the members of minority communities by the Government and National Minority Commission (NMC);
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken by the Government to streamline the proceedings and modalities of the Commission;
- (d) whether the Government plans to address the problems of minorities in various States including Gujarat and if so, the details thereof; and
- (e) the steps taken by the Government to ensure that the minorities of various States get a level playing field in the society as a whole?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) No, Madam. Proper action is taken in regard to complaints received from the members of the minority communities by the Government and the National Commission for Minorities (NCM).
- (b) Does not arise.
- (c) As per National Commission for Minorities Act, 1992, NCM has been entrusted with the grievance redressal of the religious discrimination cases received. Accordingly, a Grievance Redressal Cell has been established in the Commission and the complaints received are entered in the computerized register. Proper follow up of the complaints is taken up with the concerned authorities after approval of the competent authority in the Commission. The action taken along with the final decision is intimated to the complainant in due course.
- (d) & (e) This Ministry is implementing several schemes for welfare of minorities for their educational empowerment, financial empowerment, women empowerment, minority areas development viz Multi Sectoral Development Programme (MsDP), Pre-matric Scholarship Scheme, Post-matric Scholarship Scheme, Maulana Azad National Fellowship For Minority Students, Merit- cum Means based Scholarship, Free Coaching and Allied Schemes, Schemes implemented by National Minorities Development & Finance Corporation (NMDFC), NaiRoshni, SeekhoAurKamao, Nalanda Project, Minority Cyber Gram, Support for Minority students clearing Prelims conducted by Union Public Service Commissions, Staff Selection Commission, State Public Service Commissions,; Schemes implemented by the Maulana Azad Education Foundation, Computerisation of records of State Wakf Boards and Jiyo Parsi. Details of these schemes are available on the website of this Ministry at www.minorityaffairs.gov.in.